

Annexure – 9

Name of the corporate debtor: Agson Global Private Limited; Date of commencement of CIRP: January 30, 2024; List of creditors as on: January 10, 2026

List of other creditors (Other than financial creditors and operational creditors)

| S. No. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claims not admitted | Amount of claims under verification | Remarks, if any |
|--------|--------------------------|---------------------------|-------------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|-------------------------------|-------------------------------------|--|
| | | Date of receipt | Amount claimed (in INR) | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | |
| 1 | Sucocitrale Cutrale LTDA | 24-Oct-25 | 408,626,279.10 | | | | | | 408,626,279.10 | | | | The claimant has filed a Commercial Suit before the Hon'ble High Court of Delhi in respect of its claim and is subject to litigation and orders therein. |
| | TOTAL | | 408,626,279.10 | | | | | | 408,626,279.10 | | | | |